

243.78 hectares (2916 bighas 03 biswas) is proposed to be acquired in Sahurpur village. Acquisition proceedings in respect of village Asola have not been started so far. The compensation assessed in respect of the land in Midangarhi is Rs. 1,50,31,475.40 and for Sahurpur village Rs. 1,79,36,080.10.

(c) The estimated cost of the development of the sanctuary is Rs. 2.93 crore excluding the cost of land acquisition.

#### Transfer of files for completion certificates

260. SHRI VISHNU MODI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority have transferred all files relating to the grant of completion certificates to the allottees of residential plots in Delhi who have got their site plans approved by the DDA to the Municipal Corporation of Delhi for granting completion certificates to them;

(b) if so, the reasons therefore;

(c) whether these transferred files also include those files of the allottees who have already applied to the DDA for completion certificates by submitting the completion plan to them; and if so, the reasons thereof; and

(d) whether the allottees whose files have been transferred to the Municipal Corporation of Delhi, Particularly those whose cases are pending with DDA for granting completion certificates, have been informed of the said transfer, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). Building activities in respect of 118 colonies/pockets were transferred from DDA to MCD vide

notifications No. F. 12 (22) 87-P/L&B dated 19.1.88, 20.1.88 and 29.1.88. All files pertaining to these colonies were also transferred by DDA to MCD on 'as is where is basis'.

(d) A notice for information of general public was issued by M.C.D. in the leading newspapers.

#### Shortage of Yarn

261. SHRI CHINTAMANI JENA:  
SHRI BANWARI LAL PUROHIT:  
SHRI MOHANBHAI PATEL:  
SHRI MATILAL HANSDA:  
SHRI V. TULSIRAM:

Will the Minister of TEXTILE be pleased to state:

(a) whether there is scarcity of yarn in the country and many private weavers as well as weavers in the cooperative societies are facing great difficulty to get yarn according to their requirements at a reasonable price;

(b) whether a delegation of handloom weavers and exporters recently apprised Government of the situation;

(c) if so, the action taken by Government thereon;

(d) whether Government have decided to open yarn depots in deficit States to make yarn available to handloom weavers at reasonable rates; and

(e) if so, the number of depots likely to be opened in each state?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): (a) No scarcity of yarn has been reported in the country, even though

weavers are undergoing hardship due to increase in price of yarn. Yarn prices, which have been ruling high, have shown a slightly diminishing trend during the past fortnight.

(b) and (c). A delegation of handloom weavers and exporters have apprised Government of the problems of yarn supply in the handloom sector. All the Associations connecting with the spinning industry and NTC have been requested to take the following measures:-

- i) Reduction in yarn prices through voluntary measures and increase of self discipline by the industry;
- ii) To take steps to prevent any further rise in yarn prices;
- iii) To get a feedback about the counts of hank yarn in heavy demand and to take steps to improve production/supply thereof;and
- iv) A decision has been taken to set-up a high-level Yarn-Price Monitoring Committee which will monitor the price fluctuations in yarn, assess availability of critical counts of yarn used in the handloom sector and ensure fulfillment of hank-yarn obligation scheme.

(d) and (e). A decision has been taken to set up yarn depots by the National Handloom Development Corporation for supply of hank yarn at competitive prices. It is proposed to set up twenty depots to sell yarn by the end of the current financial year in consultation and cooperation with State handloom agencies/apex cooperatives.

#### Drinking water to Residents of Delhi

262. SHRI HAFIZ MOHD. SIDDIQ: Will

the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the World Health Organisation has brought out instances of contamination of water in the storage tanks of the Delhi Water Supply and Sewage Disposal Undertaking as well of major buildings;

(b) if so, the details thereof; and

(c) the steps taken to provide pure potable drinking water to the residents of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). The World Health Organisation report on the environmental problems in Delhi depicts that though the quality of water produced at the Treatment Plants meet both the National and International standards, numerous storage tanks both at the surface level for the distribution system and in consumer buildings are of questionable safety and instances of contamination of water have been recorded on these points. The water supply through hand pumped tube wells or open dugwells which are either too shallow or poorly constructed is amenable to contamination from seepage of water from drains and on site sanitation facilities and open pool ponds or lakes. The situation is aggravated by floods during rainy season giving rise to epidemics of Gastro-entritis and or cholera.

(c) Delhi Water Supply & Sewage Disposal Undertaking have reported that the drinking water supplied by them is potable and wholesome and conforms to the standard laid down by the Ministry of Urban Development. The quality of water is checked at every stage of treatment right from raw water stage upto storage in surface reservoirs and also in the distribution system at the consumers end. Besides, water supplied from Ranney Wells & Tube wells is also tested on regular basis with a view to avoid-